

establishments during the last three years alongwith the locations of these establishments as on date;

(b) the profit earned by India Tourism Development Corporation, during each of the last three years;

(c) whether the India Tourism Development Corporation has prepared/contemplated to prepare new schemes for the development of its units in Delhi;

(d) if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) A total amount of Rs.12.71 crores was incurred on its Delhi based commercial units viz., Hotel Ashok, Janpath, Lodhi, Ranjit, Qutab, Samrat, Kanishka, Ashok Yatri Niwas, Duty Free Shops at I.G.I. Airport, New Delhi and Tax Free Shop at Ashok Hotel during the last three years.

(b) The information is given as under :

Year	Net Profit earned (before tax)
1993-94	24.02
1994-95	43.17
1995-96 (Provisional)	65.19

(c) to (e). Yes, Sir. The tentative Plan proposals of ITDC for the year 1996-97 include the following components :-

(i) Reconstruction of the existing Lodhi Hotel into a 310 room five star hotel.

(ii) A total plan provision of Rs.8.34 crores has been made for renovation/improvement schemes in hotel Ashok, Samrat, Qutab, Kanishka, Janpath, Ranjit and Ashok Yatri Niwas, New Delhi.

[English]

Inclusion of Backward Communities in SCs/STs list

2530. SHRI JAGAT VIR SINGH DRONA :
SHRI CHURCHILL ALEMAO :

Will the Minister of WELFARE be pleased to state :

(a) whether the National Commission for Backward Classes has received any request from various backward communities to include and consider them as Scheduled Castes/Scheduled Tribes instead of "Other Backward Classes"; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Yes Sir. The National Backward Classes Commission (NCBC) has received a request from Kaniyara Seva Samaja, Mysore to include

them in the list of Scheduled Tribes. As inclusion of a community in the list of Scheduled Tribes is not within the purview of the NCBC, under the NCBC Act, the Commission has advised the Kaniyara Seva Samaja to approach the Government.

Equity Capital of Cochin International Airport

2531. SHRI A.C. JOS :

SHRI RAMESH CHENNITHALA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Airport Authority of India propose to make investments in the equity capital of Cochin International Airports Limited;

(b) if so, the details thereof;

(c) whether Airport Authority of India propose to provide the navigational equipments, Redars and other technical assistance to the above Airport;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Airport Authority of India has no plan, at present, to invest in the equity capital of Cochin International Airports Limited.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

[Translation]

Foreign Aids

2532. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government get foreign aid for the welfare of blinds, deaf and dumb, mentally retarded and physically handicapped persons;

(b) if so, the amount of foreign aid obtained under this head during the last three years;

(c) whether any scheme has been formulated in Bihar under this programme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Ministry of Welfare received financial assistance from, the US India Rupee Fund through the National Institute on Disability and Rehabilitation Research (NIDRR), USA for the District Rehabilitation Centre (DRC) project for 1985-94. The

assistance for 1990-94 was on tapering basis with Ministry of Welfare's share increasing @ 20% per year. Year-wise details of amount of foreign financial assistance for the last three years is as under :

Year	Amount
1993-94	Rs.26,87,631/-
1994-95	Nil
1995-96	Nil

(c) No, Sir.

(d) Question does not arise.

(e) Financial assistance from NIDRR was received for DRCs at Sitapur and Chengalpattu for 1985-89.

[English]

STD/ISD Booths in Gujarat

2533. SHRI P.S. GADHAVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of STD/ISD booths are functioning in Gujarat, district-wise;

(b) whether a large number of applications are still pending for allotment of such new booths in the State;

(c) if so, the details thereof, district-wise; and

(d) the time by which these are likely to be cleared?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c). The detailed information is given in the attached Statement.

(d) The applications received are examined by a committee which meets every month and eligible applicants are sanctioned. This is a continuous process.

STATEMENT

S.No.	District	No. of STD/ISD booths working	Applications pending for allotment for STD/ISD booths
1	2	3	4
1.	Ahmedabad	1803	363
2.	Gandhinagar	44	98
3.	Amreli	249	330
4.	Bhavnagar	452	723
5.	Bharuch	567	56
6.	Bhuj (Kutch)	467	439
7.	Banaskantha (Palanpur)	286	103
8.	Jamnagar	429	178
9.	Junagadh	660	426

1	2	3	4
10.	Kheda (Nadiad)	841	432
11.	Mehasana	585	444
12.	Panchmahal (Godhra)	293	29
13.	Rajkot	1011	434
14.	Sabarkantha (Himatnagar)	236	49
15.	Surat	713	377
16.	Surendranagar	273	66
17.	Valsad	591	258
18.	Dang	01	-
19.	Vadodara	2077	-
Total		11578	4805

[Translation]

Labourers in Agricultural Sector

2534. SHRI NITISH KUMAR :
SHRI NAWAL KISHORE RAI :

Will the Minister of LABOUR be pleased to state :

(a) the total number of labourers in the country at present, category-wise;

(b) whether the labourers engaged in agriculture sector get work for maximum hundred days only throughout the year;

(c) if not, the assessment of the Government in this regard;

(d) whether the Government have introduced any scheme to ensure employment to these agriculture labourers in the country during the days when they are jobless;

(e) if so, the details thereof; and

(f) the number of days these labourers are likely to get work as a result thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) A Statement is attached.

(b) and (c). According to the fourth Rural Labour Enquiry (RLE), the average days worked per year by men and women of agricultural labour households in agricultural wage employment for the year 1983 (4th RLE) were 159 days and 136 days.

(d) to (f). Jawahar Rojgar Yojana and Intensive Jawahar Rojgar Yojana aim at generation of additional gainful employment and creation of productive community assets. Employment generation during the year 1994-95 under this scheme is 977.14 lakh mandays. An additional 113.47 lakh mandays employment was generated under Intensive Jawahar Rojgar Yojana (IJRY) during 1994-95. On 2nd October,